

IN THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH (COURT – II)
(Through Hybrid Mode)

Item No. 102

IN THE MATTER OF
Kiran Bhanot

C.P. (IB) No.148/Chd/Pb/2021

...

Petitioner

Under Section: 94, IBC 2016

Order delivered on 09.05.2024

Due to paucity of time, the matter could not be taken up today, hence adjourned to 12.06.2024.

Sd/-

Court Officer